



**ANNEXURE A**

<b>A</b>	<b><u>Primary Security</u></b>
	<p><b>a. Term Loan:</b> 1st Charge on the entire fixed assets of the company including equitable mortgage of the factory land &amp; building, plant &amp; machinery at Jhargram and other fixed assets of the company both present and future ranking on pari passu basis with IOB.</p> <p><b>b. WC:</b> 1st Hypothecation charge on the entire current assets of the company including stock, book debts, and other current assets both present and future ranking on pari passu basis with IOB.</p>
<b>B</b>	<b><u>Collateral Security</u></b>
	<p><b>a. Term loan :</b> 2nd charge on the current assets of the company including stocks, book debts and other current assets of the company both present and future ranking on pari-passu basis with IOB</p> <p><b>b. Working Capital :</b> 2nd charge on the entire fixed assets of the company including equitable mortgage of the factory land &amp; building, plant &amp; machinery and other fixed assets of the company ranking on pari passu basis with IOB</p> <p><b>c. Entire facility (Term Loan and Working Capital) :</b></p> <ol style="list-style-type: none"><li>1. Equitable mortgage of residential flat, flat no. 1A, at 35 Ballygunge Park, Kolkata - 700019 in the name of Smt. Ritu Agarwal ranking pari passu with IOB.</li><li>2. Equitable mortgage of residential flat at Shree Ram Regency, 603, 6th, Floor Mohalla Lalpur Road, Ranchi in the name of Sri Anil Agarwal, ranking pari passu with IOB.</li><li>3. Assignment of LIP of single premium of Rs. 25 lacs ranking pari passu with IOB.</li><li>4. Pledge of Fixed Deposit (with IOB) ranking pari passu charge with IOB.</li><li>5. Landed property with construction being used as godown situated at Jalan Road, Upper Bazar, Ranchi in the name of Sri. Anil Agarwal (Exclusive security to Indian Bank )</li></ol>
<b>C</b>	<b><u>Guarantee</u></b>
	<p style="text-align: center;"><b>Personal Guarantee:</b></p> <ol style="list-style-type: none"><li>1. Anil Kumar Agarwal</li><li>2. Meeki Agarwal</li><li>3. Manish Kumar Agarwal</li><li>4. Ritu Agarwal</li></ol> <p style="text-align: center;"><b>Corporate Guarantee:</b></p> <ol style="list-style-type: none"><li>1. Nila Tie-Up Pvt. Ltd</li><li>2. Sarathi Suppliers Pvt. Ltd.</li><li>3. Mahadev Suppliers Pvt. Ltd</li></ol>

**ANNEXURE B**

<b>A</b>	<b><u>Primary Security</u></b>
	<p><b>a. Cash Credit:</b> 1st Pari Passu charge with Indian Bank (erstwhile Allahabad Bank) on all the Current Assets of the company, both present and future.</p> <p><b>b. Letter of Guarantee (Inland) P/F:</b> General Counter Indemnity of the company and extension of first charge on current assets ranking pari passu with Indian Bank (erstwhile Allahabad Bank).</p> <p><b>c. Letter of Credit (I/F):</b> Documents of title to goods/accepted hundies and stocks in transit and extension of first charge on current assets ranking pari passu with Indian Bank (erstwhile Allahabad Bank).</p> <p><b>d. WCTL:</b> 1st pari passu charge with Indian Bank (erstwhile Allahabad Bank) on all the current assets of the company, both present and future.</p>
<b>B</b>	<b><u>Collateral Security</u></b>
	<p>a. Pari passu charge with Indian Bank (erstwhile Allahabad Bank) by way of EM of residential flat at 35A, Ballygunge Park, Kolkata - 700019 standing in the name of the Director Smt. Ritu Agarwal. Property mortgaged with IOB.</p> <p>b. Pari passu charge with Allahabad Bank by way of EM of residential flat at flat no. 603, 6th floor, Shree Ram Regency, Burdwan Compound, Lac Research Road, Ranchi, in the name of Mr. Anil Agarwal, director of company. Property mortgaged with Indian Bank (erstwhile Allahabad Bank).</p> <p>c. Assignment of 2 LIC policies single premium of Rs.0.25 crs already assigned to Indian Bank (erstwhile Allahabad Bank) ranking Pari Passu charge with Indian Bank (erstwhile Allahabad Bank).</p> <p>d. Lien on FDR (001504511500752) of Rs. 0.35 crs. In the name of the company ranking Pari passu charge with Indian Bank (erstwhile Allahabad Bank).</p> <p>e. Residual Value of Fixed Assets of the company on Pari Passu basis with Indian Bank (erstwhile Allahabad Bank)</p>
<b>C</b>	<b><u>Guarantee</u></b>
	<p><b>Personal Guarantee:</b></p> <ol style="list-style-type: none"><li>1. Anil Kumar Agarwal</li><li>2. Meeki Agarwal</li><li>3. Manish Kumar Agarwal</li><li>4. Ritu Agarwal</li></ol> <p><b>Corporate Guarantee:</b></p> <ol style="list-style-type: none"><li>1. Nila Tie-Up Pvt. Ltd</li><li>2. Sarathi Suppliers Pvt. Ltd.</li><li>3. Mahadev Suppliers Pvt. Ltd</li></ol>